

ITEM NO.55

COURT NO.7

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7445/2023

RITHWIK PROJECTS PRIVATE LTD

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LIMITED

Respondent(s)

IA No. 215130/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 30-09-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Dr. Mrs. Vipin Gupta, AOR

For Respondent(s) Mr. Rajesh Kumar Gupta, AOR (VC)

UPON hearing the counsel the Court made the following
O R D E R

On the request of learned counsel for the
respondent, list the matter after four weeks.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

